

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 07 of 2021**

**IN THE MATTER OF:**

**Iceglory Communications Pvt. Ltd. & Anr.**

**...Appellants**

**Versus**

**Lalit Mohan Aggarwal & Ors.**

**...Respondents**

**Present:**

**For Appellants: Mr. Krinshendu Dutta, Mr. Ashutosh Gupta and Mr. Gaurav Rana, Advocates.**

**For Respondents: Ms. Snehal Sharda, Advocate for R-1.**

**Mr. Partho Bhattacharya, Advocate for R-2, 3 & 4.**

**Mr. Mukesh Kumar Grover, RP**

**Mr. Samant Singh, Advocate for R-5 & 6.**

**O R D E R**  
**(Through Virtual Mode)**

**17.03.2021:** Written submissions are taken on record.

Let the matter be posted 'for hearing' before Court No. III on **14<sup>th</sup> April, 2021.**

Interim direction to continue.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

*am/gc*